

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

Reg:- Detention of RC/ARC during Summer Vacation, 2026.

In pursuance of Hon'ble High Court of Delhi, New Delhi Notification No. 41/I-G-4/Genl. -I/DHC, dated 04.10.2025, the following Rent Controller and Additional Rent Controller are hereby detained to dispose of urgent matters under the Delhi Rent Control Act 1958, in addition to the urgent applications pertaining to Civil Courts (Courts of DJS) during the ensuing Summer Vacation 2026, on the dates mentioned below against their respective names:-

S.No	Name of RC/ARC	Period of Detention	Room No.
1	Sh. Bharat Aggarwal ACJ-cum-CCJ-cum-ARC	15.06.2026 to 18.06.2026	113
2	Ms. Divya Gupta, ARC-02	19.06.2026 to 20.06.2026	36
3	Sh. Devanshu Sajlan CCJ-cum-ARC	22.06.2026 to 25.06.2026	277
4	Sh. Gaurav Goyal, ARC-01	27.06.2026 and 29.06.2026	42
5	Ms. Dhanashree Deka SCJ-cum-RC	30.06.2026	231

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and to ensure that they are available on the dates on which they have been detained.

The Office of the Central District will remain open daily from 10.00 am to 5.00 pm except on holiday, if any.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave within one year (As per Rules) in lieu of the duty actually performed during Summer Vacation, 2026.

The Judicial Officers so detained shall be assisted by their own Court Staff on the dates they perform duty.

Yours sincerely

Bh Chandna

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

29050-29085
No. _____/SV/RC/Gaz/2026 Dated : 21 MAY 2026

Sub:-Detention of RC/ARC during summer Vacation 2026.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/RACC.
3. The Judicial Officers Concerned with the request to detain their staff during summer vacation (they shall be entitled to avail compensatory leave within one year (As per Rules) in lieu of the duty actually performed during Summer Vacation 2026).
4. The AO(J)/Branch In-Charge, Admin-I,II&III, General Branch, Filing Section, E-Sewa & Suvidha Kendra, Pool Car, Care Taking Branch, Central, Tis Hazari Court, Delhi.
5. The AO(J), Filing Section of Senior Civil Judge, with the direction to accept the matters pertaining to the establishment of Senior Civil Judge, during the summer vacations 2026.
6. The DDO, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The PS/Reader to the undersigned.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Bh Chandna

Principal District & Sessions Judge (HQs)
Delhi